

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 25

C.P. (IB)/934(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 16.07.2024

NAME OF THE PARTIES: **SMALL INDUSTRIES DEVELOPMENT**
BANK OF INDIA V/s SURJI GOVINDJI
THAKKAR

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Narendra Singh, Advocate appeared for the Petitioner.
2. Mr. Chaitanya Kotnis, Advocate appeared for the Personal Guarantor.
3. Learned Counsel for the Personal Guarantor seeks further time to file reply.

Two weeks' time granted as last chance.

4. List this matter on **01.08.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna